

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
IB-717(ND)/2019

IN THE MATTER OF:

M/s. Oriental Bank of Commerce

Vs.

M/s. Sidhartha Buildhome Pvt. Ltd.

...FINANCIAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 7 of IBC

Order delivered on 15.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI L.N GUPTA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. S.K. Sharma Advocate

For the Respondent/CD : Mr. Prateek Gupta, Advocate

For the Intervener :

ORDER

Both the sides are present. It is submitted that parties are exploring the possibilities of settlement and prayed for adjournment. At request, matter stands adjourned.

List the matter on 09.02.2021.

- sd -

(L.N GUPTA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)